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F.No.K.13022/01/2024-US.I Government of India Ministry of Law & Justice Department of Justice (Appointments Division)

> Jaisalmer House, 26, Man Singh Road, New Delhi-110 011. Dated 30th January, 2024.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Pradeep Kumar Srivastava, Additional Judge of the High Court of Jharkhand, to be a Judge of that High Court with effect from the date he assumes charge of his office.

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Narayan Irwad (Narayan Prasad) Deputy Secretary to the Government of India Tele: 2307 2149

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The Manager, Government of India Press, Minto Road, <u>New Delhi.</u>

F.No.K. 13022/01/2024-US.I

Dated: 30.01.2024.

Copy to:-

- 1. Shri Justice Pradeep Kumar Srivastava, Additional Judge, Jharkhand High Court through the Registrar General, Jharkhand High Court, Ranchi.
- 2. The Secretary to Governor, Jharkhand, Ranchi.
- 3. The Secretary to Chief Minister, Jharkhand, Ranchi.
- 4. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
- 5. The Chief Secretary, Government of Jharkhand, Ranchi.
- 6. The Registrar General, Jharkhand High Court, Ranchi.
- 7. The Accountant General, Jharkhand, Ranchi.
- 8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
- 9. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11. PS to MoS, L&J (I/C)/ PPS to Secretary (Justice).
- 12. Sr. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

MON 20-01-202 (Anant Kumar)

Under Secretary (Appointments-II) Tele: 2307 2138